

**Acquisition of land in Sarojini Nagar,
New Delhi**

10549. SHRI RASHEED MASOOD: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what amount was paid as compensation to the owners of the abadi lands covered by Khasra No. 85 situated in Sarojini Nagar near K & L Blocks for the construction of one temporary store and an underground bridge by the New Delhi Municipal Committee during the last emergency;

(b) whether the New Delhi Municipal Committee proceeded with the above constructions in a highhanded manner without any land acquisition proceedings by the Government of India; and

(c) whether there is no land acquisition award with the New Delhi Municipal Committee and Delhi Development Authority in respect of the abadi lands covered by Khasra No. 85 at Sarojini Nagar, New Delhi?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BHAKT): (a) to (c) The land on which the underbridge and a temporary store have been constructed by the New Delhi Municipal Committee in Sarojini Nagar vests in the Government of India. The question of its acquisition and payment of compensation does not arise.

Zamindari System in Goa

10550. SHRI AMRUT KANSAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state whether the Zamindari System prevails in the Satari region of the Union Territory of Goa, Daman and Diu and no steps have been taken to bring the feudal Zamindars under the

purview of the tenancy legislation in the territory?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): The information is being collected and will be placed on the table of the Sabha.

**Installation of Netaji Monument at
Ramgarh Cantonment**

10551. SHRI AMAR ROY PRADHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that 40 years ago an Anti Compromise Conference was held at Ramgarh Cantonment area under the leadership of Netaji Subhash Chandra Bose;

(b) if so, whether there is a proposal for installing monument where Anti Compromise Conference was held;

(c) if so, the details thereof and if not, the reasons therefor; and

(d) whether it is also a fact that a monument in the style of Ashok Pillars had been installed where congress conference was held at the same time?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (d) The information is being collected from the concerned Ministries and will be laid on the table of the Sabha.

**Auction of Plots in Nehru Place,
Delhi**

10552. SHRI CHANDRA DEO PRASHAD VERMA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that DDA has taken huge amount in auction of

plots 62 to 69 in Nehru Place, Delhi on an advertised agreement of immediate provision for plazas with horticulture background and electric poles and permanent connections of electricity;

(b) whether the buildings have been erected in the above plots and the construction of plazas has been delayed;

(c) whether it has invited criticism from public as well as Members of Parliament;

(d) whether the work of erection of plaza will be completed within next month; and

(e) if not, reason therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

विकलांग भिखारी

10553. श्री सुरेन्द्र झा सुमन : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) इस समय देश में भिखारियों की राज्य वार संख्या क्या है और उनमें विकलांग तथा हष्ट-पुष्ट व्यक्तियों का अनुपात कितना-कितना है; और

(ख) क्या विकलांग लोगों को छोड़कर सभी के लिए शिक्षावृत्ति पर रोक लगाने का प्रस्ताव सरकार के विचाराधीन है ?

शिक्षा, समाज कल्याण और संस्कृति मंत्रालय में राज्य मंत्री (श्री धनराज सिंह गुलशन) : (क) भिखारियों का

कोई भी राष्ट्रीय सर्वेक्षण नहीं किया गया है, इसलिए विकलांग और योग्य शरीर वाले व्यक्तियों का अनुपात उपलब्ध नहीं ।

(ख) शिक्षावृत्ति की समस्या से विभिन्न राज्यों में शिक्षा-निरोधक कानूनों द्वारा थोड़े समय में निपटा जा रहा है, जो विकलांग और स्वास्थ्य शरीर वाले भिखारियों पर समान रूप से लागू होते हैं । इस समय 12 राज्यों और 2 संघ शासित क्षेत्रों ने शिक्षा-निरोधक कानून लागू कर रखे हैं । केन्द्रीय सरकार संघ शासित क्षेत्रों में शिक्षावृत्ति को रोकने के लिए एक विधेयक का मसौदा तैयार कर रही है, जो राज्यों के लिए एक नमूने के रूप में होगा ।

Seminar on Forest Resources

10554. SHRI K. T. KOSALRAM: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the principal conclusions of the Regional Seminar arranged by the Food and Agricultural Organisation of U.N.O. and sponsored by the Swedish International Development Agency held in Delhi and Dehradun between 27th November and 15th December, 1978 on the question of forest resources; and

(b) the action taken by the Government on the suggestion that the agencies responsible for national forest inventories and for various production and consumption studies are to organise adequate data for future development and monitoring of forest resources?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). Though the FA.O./S.I.D.A. Seminar on Forest Resources Appraisal and Land Use Planning was held in India from 27th November to 15th Decem-